

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/994/IB/2020**

**PETITION NUMBER : IBA/210/2019**

**NAME OF THE APPLICANT : CS Satyadevi Alamuri (RP)  
M/S L.S.P Agro Ltd.**

**NAME OF THE RESPONDENT(S) : Kotak Mahindra Bank Ltd & 3 others**

**UNDER SECTION : Sec 60(5) of IBC, 2016**  
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**ORDER**

None for the Applicant. None for the Respondent.

List the matter for hearing on 27.06.2024.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

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